

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - [COURT-I]  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON 21.09.2022 at 2.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION No :  
PETITION No : CP/107(CHE)/2021  
NAME OF PETITIONER : Lakshyam Educare & Events Pvt Ltd  
-vs-  
NAME OF RESPONDENT : ROC, Chennai  
SECTION : 252 of CA, 2013

101 CP/107(CHE)/2021

**ORDER**

It is noted from the daily order dated 27.07.2022 that there was no representation from the parties.

Today also none appears from both the parties.

Hence, CP/107(CHE)/2021 is **dismissed for non-prosecution.**

-Sd-

(SAMEER KAKAR)  
MEMBER (TECHNICAL)

MS

-Sd-

(JUSTICE RAMALINGAM SUDHAKAR)  
PRESIDENT